## Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Blung Lewis Larive ASSEMBLY of the House)

......Constituency(Name of the Constituen 5)

TOTAL MARMA, DO-MORTAPUR, PS ANDAPUA AFFARPUR ... (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B-J-P -- (name of the political party ) / am contesting as an Independent candidate.

### (2) Details of PAN and status of filing of Income tax return :

\$1. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return ( in Rupees)
1.	Self	AF4PK8291F	Fin yen - 2010-2011	N. 657 1551-
2.	Spouse-	AHOPD3669D	Fra - 300 - 2010 - 2011	6.4573601-
3.	Dependent 1	.00	11 0	5: 4
4.	Dependent 2	11 A	A co	1- 5
5.	Dependent 3	. A.4	100 B.	+14

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	337,427, and 504
(b)	Name of the court, Case No. and Date of order taking cognizance :	By the teamet CJM Myzaffashur Taking /2010 Pending in the court of smithesmayesma JM. Istelass Myz.
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

## 4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	, ×
(b)	Name of the Court(s). Case No. and	V
	Date(s) of order(s).	^

(5) That I give height below the details of rice assets (movable and in movable etc.) of myselimy spouse and all dependents:

## A. Details of movable assets:

Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description Self		Spouse Supply a Devi	Dependent-1 Subhast, Yada	Dependent-2  Abusva Raj	Dependent-3	
)	Cash in hand	18067/-	20878 -	X	X	×	
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the	counts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non Banking Cooperative societies and the amount in each such deposit Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and		×	х	×	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.			- x	х	X	
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	RS 16,00,000/ RS ALC 108,000/	LI Policy - es. 150000	AS looved	Х	×	
(v)			×	x	×	×	
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCOVP10 RE 1242,706 JCB RS. 1789112 Tractor	1 Taveka Cax - 487650/-   Bus-177681 3 Truck - 7667281	/- ×	х	×	
(viii)	Jewelry, bullion and valuable thing (give details of weight and value)	3 Tola Gold RS. 100000 .		×	×	*	

y other assets such as val	of Pistal IRite	- Businest	
laims/interest	Islaw mill [ petrol	RS: 2.89961	
Gross Total value	Plump - 20-Hier	24,71,175]. 1.00,000/-	
The second second	Rg. 5486,1501	17.1	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment, should be mentioned separately in this format.)

S. No	Description	Self	Subhata Devi	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	As pex Anmexuke I	AS PET Armexuse			
	Area (Total measurement in acres)	9	9.			
	Whether inherited property (Yes or NO)	- ',	15			
	Date of purchase in case of self acquired property	7)	"/			
	Cost of Land (in case of purchase)at the time of purchase	11	259560			
Manual Advances	Any Investment on the land by way of development, construction etc.	27	7)			
	Approximate Current market value	1,00,00,000]	20,00,000/-			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	As per Annexure	As per Amexure II			
	Area (Total measurement in sq. ft.)	12	t.r			
	Whether inherited property (Yes or NO)	17:	21			
	Date of purchase in case of self acquired property	1,7	11			
	Cost of Land (in case of purchase) at the time of purchase	470000/-	536000			
	Any Investment on the land by way of development, construction etc.			1 II		
	Approximate Current market value	11,00,000	15,50,000	1		
(iii)	(including apartments) -Location(s) -Survey number(s)	×	×			
	Built up Area (Total measurement in sq. ft.)	×	X			

	V tether inherited property (* en or NO)	У	×			
	Date of purchase in case of sett	X	Y		-	-
	Cost of property (in case of purchase) at the time of prochase	×	x			1
	Any Investment on the property by way of development, construction etc.	X	×			
	Approximate Current market value	Х	X		1	
v)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	PE. MIX Zafuk MUZafforfuk	У	Y	у	x
	Area (Total measurement in sq. ft.)	236dismal				-
	Built up Area (Total measurement in sq. ft.)	236 dismal			-	-
***	Whether inherited property (Yes or NO)	yes				-
	Date of purchase in case of self acquired property	АИ				
	Cost of property (in case of purchase) at the time of purchase	NA .				
	Any Investment on the land by way of development, construction etc.	25,00,000				
	Approximate Current market value	NA				
)	Others (such as interest in property)	Aи				
i)	Total of Current Market Value of (i) to (v) above	136,00,000 3	\$5,50,000			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description Self		Spouse(s)	Dependent-1	Dependent-2	Dependent-3	
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	AX) SBank Loc & Indus Ind Bank 3693657- Housing & Webical Coan	Tata hotoks	×	X	х	
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	Different 82,000/- Personal	· Y	×	X	x	

	Any other liability	1,38,4611 -	×	×	×	X
	Grand total of liabilities	28.99228	380092	>	*	X
(ii)	Government Dues: Dues to departments dealing with government accommodation	У	A	× ×	λ	X
	Dues to departments dealing with supply of water	×	χ	Х	7	X
	Dues to departments dealing with supply of electricity	×	х	Х	х	×
	Dues to departments dealing with supply of telephones/mobiles	x	У	Х	Х	×
	Dues to departments dealing with government transport (including aircrafts and belicopters)		х	у	×	×
	Income Tax Dues	V	y	X	X	X
	Wealth Tax Dues	- ×	х	X	×	X
	Service Tax Dues	Y Y	×	Х	X	X
	Municipal /Property Tax Dues	X	×	X	×	X
	Sales Tax Dues	×	У.	Х	X	X
	Any other dues	×	Χ.	X	X	*
	Grand total of all Govt. dues	×	×	r	· ×	X

## (7) Details of profession or occupation:

(8) My educational qualification is as under:

Bachler of commerce BRA Bhaz university, Muz. in Jear 1993

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

# (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. RAM SURAT RAI
2.	Full postal address	PS. Anyapur at Muzaffarfur
3.	Number and Name of the constituency and state	89 AURAI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

5		N of	250.75	1	nce	ome Tax Retur	n filed		1 Income Stewer 17,153f-
		Candidate AFHPK	31107			1- 2011-			7,360/-
	and the latest terminal termin	Spouse: AHOPD Dependents	26637	-	177	- 2011-	2012-	1832	
6.	101	the first of the second	of Assets and	Liabili	ties	s in rupees			
-		Description	Self	Spouse		Dependent-I		nt-II	Dependent-III
۸.		Moveable Asset (Total value)	54,86,130	24,71,1	75	-1,00,000)-	X		× .
В.		Immovable Asset		10,95,5	Ъ	- Y	×		×
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	25,00,000	×		×	. ×		×
	(ii)	Approximate Current Market Price of Asset (Total Value)	1,30,86,130	60,211	75	- 100000]-	×		×
7		Liabilities							
		(i) Government dues (Total)	×	×		×	×		X
		(ii) Loans from Bank, Financial Institutions and others (Total)	58,99,278	3801	92	-			
8.	Hi	ighest educational qualifi	cation:						

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(h) i. my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified, at MUZa-fax 4 this the 30 th day of December 2011

DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly.

## RAM SURAT RAI (SELF)

### ANNEXURE- I

## DETAILS OF IMMOVABLE ASSETS

AGR	WT 11.7	THE	LABI	n
AUK	CUL	UKE	LAIN	U

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
		(in Acres)	Property	in case of self acquired	incase of purchase
1	Rudha, Bochaha	4Acer 2dismal	No	29-03-2008	483724.00
2	Bochaha	15Acer75.5dis	Yes	NA	NA

Total 19Acer 77,5dismal

Approximate Current Market Value Any Investment

12,00,000.00 NO

NO 88,00,000.00

> 1,00,00,000.00 Total

#### NON- AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
		(in Acres)	Property	in case of self acquired	incase of purchase
1	Maithi, Muz.	12dismal	No	10-11-2009	134000/-
2	Maithi, Muz.	6dismal	No	09-11-2009	165000/-
3	Patiyasa, Muz	9dismal	No	11-06-2008	171000/-

Total 27dismal

Approximate Current Market Value	
400,000.00	
350,000.00	
350,000.00	CH34 SIM
11,00,000.00	30/14/11
	400,000.00 350,000.00

## SUBHDRA DEVI (SPOUSE OF RAM SURAT RAI)

#### ANNEXURE- II

## DETAILS OF IMMOVABLE ASSETS

A CEDICE	11 T1	100	I A B	
AGRICU	11.11	1665	LAAIN	11.7

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
		(in Acres)	Property	in case of self acquired	incase of purchase
1	Rudha, Bochaha	5Acer 12dis	No	29-03-2008	492000.00
2	Maithi, Muz	47.8disma	l NA	26-12-2003	67560.00
	Total	5Acer59.8disn	nal		559560.00

Any Investment Approximate Current Market Value

NO 14,00,000.00

NO <u>6,00,000.00</u>

Total 20,00,000.00

#### NON-AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
		(in Acres)	Property	in case of self acquired	incase of purchase
1	Gaighat, Muz.	3dismal	No	21-10-2009	85000/-
2	Gaighat, Muz.	25.5dismal	No	22-10-2009	280000/-
3	Patiyasa, Muz	9dismal	No	11-06-2008	171000/-

Total 37.5dismal

Approximate Current Market Value		
200,000.00		
10,00,000.00	्यास्त्र राष्यः	
350,000.00	SING MODE	
	200,000.00	

15,50,000.00